

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION
Imphal, the 27th June, 2017

No. HCM/MJS/T-1/92-Estt./ Smt. A. Noutuneshwari Devi, CJM, Imphal East, on being promoted to MJS Grade-I, is transferred and posted as Additional Sessions Judge (Fast Tract Court), Crimes against Women, Manipur.

She is directed to take self charge of the newly established Court of ASJ (FTC), CAW, Manipur today itself (A/N). She shall hand over the charge of CJM, Imphal East and also CJM (Tamenglong) to Smt. N. Lanleima, Civil Judge (Jr. Divn.)/JMFC, Imphal East and charge of Civil Judge (Sr. Divn.), Tamenglong to Civil Judge (Sr. Divn.), Imphal West.

No. HCM/MJS/T-1/92-Estt./ Shri W. Tonen Meitei, Civil Judge (Sr. Divn.), Imphal East, on being promoted to MJS Grade-I, is transferred and posted as Additional District & Sessions Judge, (FTC), Manipur East and shall also remain in charge of Additional District & Sessions Judge, (FTC), Manipur West.

He shall take charge of AD&SJ, (FTC), M/E from the District & Sessions Judge, Imphal East and that of AD&SJ, (FTC), M/W from District & Sessions Judge, West.

He shall look after the offices and courts of the Civil Judge (Sr. Divn.), Imphal East as well as Civil Judge (Sr. Divn.), Imphal West until further orders.

By order etc.,

Sd/-

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR
Imphal, the 27th June, 2017

Endt. No. HCM/MJS/T-1/92-Estt./ 64154-72
Copy to:

1. The Accountant General (A&E), Manipur, Imphal.
2. The Secretary (Law), Government of Manipur.
3. All the District & Sessions Judges, Manipur
4. The Presiding Officer, MACT/Revenue Tribunal, Manipur.
5. The Judge, Special Court (ND&PS), Manipur.
6. The Judge, Family Court, Manipur.
7. Member Secretary, MASLSA.
8. The Registrar/Registrar (Vigilance)/(Admn./PM&P), High Court of Manipur.
9. The Joint Registrar (Judl. & Bench)/(Admn./PM&P), High Court of Manipur.
10. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.), Manipur.
11. The Deputy Registrar (Judl.)/(Accounts/Planning)/(Admn./PM&P), High Court of Manipur.
12. The Director, Printing & Stationery Department, Government of Manipur
- For publication of the notification in the Gazette.
13. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
14. The Assistant Registrar I/II/III/Sr. Grade Stenographer/Librarian cum Research Officer, High Court of Manipur.
15. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
16. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
17. The System Analyst, High Court of Manipur.
18. The Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
19. The concerned File/Guard File/Notice Board.

A. Guneshwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR